

12.12 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 27th April, 1959, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for the period commencing on the 1st May, 1959 and ending on the 30th April, 1960:—

"That this House concurs in the recommendation of the Lok Sabha that Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the period commencing on the 1st May, 1959 and ending on the 30th April, 1960 and do proceed to elect, in such manner as the Chairman may direct, seven members from among themselves to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Wednesday, the 6th May, 1959, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:—

1. Shri Amolakh Chand
2. Rajkumari Amrit Kaur
3. Shri Rohit Manushankar Dave
4. Shri T. R. Deogirikar
5. Shri Surendra Mohan Ghose
6. Shri Jaswant Singh
7. Shri S. Venkataraman.'

12.12½ hrs.

ESTIMATES COMMITTEE

SIXTY-FIRST REPORT

Shri Dasappa (Bangalore): Sir, I beg to present the Sixty-first Report of the Estimates Committee, 1958-59, on the action taken by Government on the Recommendations contained in the Sixty-fifth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Transport—Shipping Part: II.

12.13 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE:

PARTITION DEBT OF PAKISTAN TO INDIA.

Shrimati Ila Palchoudhuri (Nabadwip): Sir, under Rule 197, I beg to call the attention of the hon. Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported claim by Pakistan Finance Ministry spokesman that India owed Pakistan Rs. 180 crores on account of partition debt."

The Minister of Finance (Shri Morarji Desai): Sir, with your permission, I propose to make a short statement on the partition debt of Pakistan to India, about which I answered a question in this House on the 21st of last month and in the Rajya Sabha on the 28th, with reference to certain comments which have appeared in the Press as from a spokesman of the Pakistan Government and which give a misleading impression.

The House will remember that on the 5th September, 1957, Shri T. T. Krishnamachari made a statement on behalf of Government on the financial issues between the two countries and dealt at some length with the various outstanding items. Nothing has since happened necessitating a change in any of the facts or figures given by him.